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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A.No.150/89 in
OA No.859/87

Date of decision: 16.3.80

A.K. SINHA APPLICANT

VERSUS

UNION OF INDIA & ORS. RESPONDENTS

CORAM:

Hon'ble Shri P.K. Kartha, Vice-Chairman.

Hon'ble Shri D.K. Chakravorty, Administrative Member.

(Order of the Bench delivered by
Hon'ble Shri D.K. Chakravorty, Member (A))

O R D E R

This application has been filed by the
respondents in OA No.859/87 for review of our order
dated 23-5-1989.

2. We have carefully considered the Review
Application but do not find any omission, mistake or
error apparent on the face of the record in the above
order. No new important matter or evidence has also
been brought to our notice. This application for
review is devoid of merit and is, accordingly, rejected
with no order as to costs.


(D.K. CHAKRAVORTY)
MEMBER (A)


(P.K. KARTHA)
VICE CHAIRMAN